

From,

Atul Srivastava, HJS
Registrar (Judicial)(Services),
High Court of Judicature
at Allahabad.

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.

No. 28/Admin. (Services)/2020 Dated: Allahabad: January 14, 2020

Subject: Regarding nomination of Judicial Officers for participation in the Management Development Programme/ Capacity Building Programme at Indian Institute of Public Administration (IIPA), New Delhi.

Madam,

With reference to your letter No. IIPA-Trg./JTTRI/55 dated 9th January, 2020 on the above mentioned subject, I am directed to inform you that Hon'ble Court has been pleased to approve the schedule of Management Development Programme/Capacity Building Programme which is going to be held from **20.01.2020 to 24.01.2020** at Indian Institute of Public Administration(IIPA), New Delhi.

I am further to say that Hon'ble Court has also been pleased to nominate the officers mentioned in enclosed list 'A' for the above mentioned training programme scheduled from **20.01.2020 to 24.01.2020** at Indian Institute of Public Administration (IIPA), New Delhi.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Enclosure: As above

sd/-

Registrar (Judicial) (Services)

No. 28(i)/Admin. (Services)/2020 Dated: January 14, 2020

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Government of U.P., Lucknow.
2. Sri Amitabh Ranjan, Registrar, Indian Institute of Public Administration (IIPA), I.P. Estate, Ring Road, New Delhi-110002.
3. All the District & Sessions Judges, subordinate to High Court of Judicature at Allahabad with the request to kindly inform the officers concerned accordingly and direct them to report at Indian Institute of Public Administration (IIPA), New Delhi.
4. OSD(Judicial)(Computer), High Court, Allahabad.

Enclosure: As above

sd/-

Registrar (Judicial) (Services)

Judicial Training & Research Institute, U.P. Lucknow



Special Training Programme on Management for Judicial Officers

Duration: 20.01.2020 to 24.01.2020

Sl. No.	I.D.	Batch	DOB	Name Sri/Smt./Ms	Designation	Place of Posting
1.	5980	1999	16.12.1967	SMT. PRITI SRIVASTAVA-I	Addl. Principal Judge, Family Court	Gorakhpur
2.	2171	DHJS-2014	09.08.1974	SANTOSH KUMAR TIWARI	Addl. District & Sessions Judge	Pratapgarh
3.	5981	1999	28.11.1972	AHASAN HUSAIN	Addl. District & Sessions Judge	Saharanpur
4.	6026	1999	07.08.1970	HARENDRA BAHADUR SINGH	Spl. J, Spl C.No 4 (Pre.Cor. Act)	Lucknow
5.	6028	1999	16.01.1971	GYAN PRAKASH SINGH	Spl.Judge,Anti Corruption V.B.UPSEB	Meerut
6.	6029	1999	25.03.1968	RAJESH BHARDWAJ	Addl. District & Sessions Judge	Muzaffar Nagar
7.	2172	DHJS-2014	14.12.1977	AMBER RAWAT	Spl. J. (SC/ST, Pev.of Atroci Act)	Chandauli
8.	6031	1999	04.11.1972	AKHILESH KUMAR PANDEY	Principal Judge, Family Court	Hardoi
9.	5937	1999	01.01.1967	ASHOK KUMAR YADAWA-II	Addl. District & Sessions Judge	Barabanki
10.	5983	1999	03.05.1964	JAITENDRA KUMAR	Spl. Judge (E.C. Act)	Jhansi
11.	2173	DHJS-2014	25.02.1979	RAKESH KUMAR YADAV	Spl. J. (SC/ST, Pev.of Atroci Act)	Sultanpur
12.	1759	2006	14.12.1979	RAGHVENDRA MANI	Civil Judge (Senior Div.)	Amroha
13.	1763	2006	21.11.1976	SMT. NEELU MAINWAL	Civil Judge (Senior Div.)	Gautambuddha Nagar
14.	1765	2006	09.07.1981	RAVI PRAKASH SAHU	Chief Judicial Magistrate	Sonbhadra
15.	1766	2006	06.06.1982	HARENDRA NATH	Chief Judicial Magistrate	Allahabad
16.	1767	2006	18.06.1969	CHINTA RAM	Secretary, District Legal Services Authority	Kanpur Nagar
17.	1869	2006	22.07.1981	VIRAT SHIROMANI	Civil Judge (Senior Div.)	Mahoba
18.	1768	2006	21.12.1979	RAVI KANT YADAV	Chief Judicial Magistrate	Muzaffar Nagar
19.	1769	2006	08.08.1974	VINAY PRAKASH SINGH	Secretary, District Legal Services Authority	Meerut
20.	1771	2006	15.01.1975	HEMANT KUMAR KUSHWAHA	Addl. Civil Judge (Sr.Div.)/ACJM.	Meerut
21.	1772	2006	02.09.1976	SMT. SUSHIL KUMARI	Civil Judge (Senior Div.)	Lucknow-Mohanlalganj
22.	1774	2006	25.01.1979	SUMIT PREMI	Chief Judicial Magistrate	Bulandshahar
23.	2050	2013	08.03.1990	SMT. SAKSHI GARG	Secretary, District Legal Services Authority	Ramabai Nagar
24.	2055	2013	19.11.1988	SUSHRI AKANKSHA MISHRA	Civil Judge (Senior Div.)	Pratapgarh
25.	2056	2013	20.08.1984	VINOD SHARMA	Chief Judicial Magistrate	Mau
26.	2058	2013	03.10.1981	SMT. NAMRATA SHARMA	Civil Judge (Senior Div.)	Chitrakoot
27.	2059	2013	01.07.1982	MANINDRA PAL SINGH	Addl. Chief Judicial Magistrate	Etah
28.	2061	2013	23.09.1980	SMT. JYOTI AGARWAL	Addl. Chief Judicial Magistrate	Muzaffar Nagar
29.	2062	2013	21.06.1986	SHIVENDRA KUMAR MISHRA	Secretary, District Legal Services Authority	Deoria
30.	2063	2013	21.12.1984	SUSHRI KUMUD LATA TRIPATHI	Addl. Civil Judge (Sr.Div.)/ACJM.	Varanasi
31.	2070	2013	24.10.1989	SMT. NAMRATA SINGH	Addl. Civil Judge (Senior Div.)	Allahabad
32.	2071	2013	11.08.1984	SUSHRI SHILPI CHAUHAN	Addl. Chief Judicial Magistrate	Kannauj
33.	2072	2013	30.06.1983	PAWAN KUMAR SINGH	Addl. Civil Judge (Sr.Div.)/ACJM.	Varanasi
34.	2075	2013	27.07.1981	SUSHRI RUCHI TIWARI	Civil Judge (Senior Div.)	Kairana-Shamli at Kairana
35.	2076	2013	07.12.1981	ASHWANI KUMAR	A.C.J.M. (Railway)	Farrukhabad
36.	2077	2013	15.12.1985	NITESH KUMAR SINHA	Civil Judge (Senior Div.)	Bansgaon-Gorakhpur
37.	2079	2013	22.11.1986	MOHAMMAD TAUSEEF RAZA	Addl. Civil Judge (Sr.Div.)/ACJM.	Aligarh
38.	2081	2013	15.03.1984	AMIT SINGH-II	Civil Judge (Senior Div.)	Kanpur Nagar
39.	2082	2013	02.01.1990	SUSHRI PRIYANKA SINGH	Secretary,District Legal Services Authority	Kannauj
40.	2083	2013	27.05.1979	VIVEK KUMAR SINGH-I	Civil Judge (Senior Div.)	Jalaun at Orai